

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Simhapuri Energy Limited Date of Commencement of Liquidation: 06-10-2021; List of Stakeholders as on Date: 22-12-2021; Name of IP: Dr. Govindarajula Venkata Narasimha Rao; Process Number: 1; Last 5 digit of registration number: 10893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	19	51613024232	19	50854215944	0	746253685	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	9	382562	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	6657183568	18	4242622568	230180578	2184380422	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		48	58270590362	19	55096838512	0	746253685	0	